

श्री श्रीकार लाल बेरवा :

क्या वैदेशिक-कार्य मन्त्री यह बनने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत और नेपाल की सीमा पर वेगोक-टोक आवागमन से संदेशास्पद और विदेशी व्यक्तियों के आने का निरंतर बना हुआ है ;

(ख) क्या यह भी सच है कि नेपाल भारत से भारतीय ट्रायलैस अपरेटर और सैनिक सम्पर्क दल को वापिस बुला लेने का लगानार अनुरोध कर रहा है ; और

(ग) यदि हां, तो इस सम्बन्ध में क्या कार्य वाही की गई हैं और सरकार का इस सीमा की सुरक्षा के लिए क्या उपाय करने का विचार है ?

वैदेशिक कार्य मन्त्रालय में उपमन्त्री (श्री सुरेन्द्रपाल सिंह) (क) जी नहीं। भारत और नेपाल के बीच की सीमा सिर्फ इन दोनों देशों के राष्ट्रिकों के स्वतन्त्र आवागमन के लिए ही खुली है। भारत अथवा नेपाल में अन्य देशों के राष्ट्रिकों का प्रवेश अन्तर्राष्ट्रीय व्यवहार के अनुसार ही नियमित होता है।

(ख) इस मामले पर नई दिल्ली में अधिकाधिकारियों के स्तर पर 29 अगस्त से 4 सितम्बर तक बातचीत हुई थी और उसमें दोनों देशों की सरकारों ने इन प्रश्नों को हल करने के बारे में सम्मिलित मिफारिशों की गई हैं जिनका अब अध्ययन किया जा रहा है।

(ग) प्रश्न नहीं उठता।

#### Arrangements for Safe Custody of Diplomatic Bags

463. SHRI BABURAO PATEL :  
SHRI VIRENDRAKUMAR  
SHAH :  
SHRI CHENGALRAYA NAIDU :  
SHRI R. BARUA :  
SHRI MAYAVAN :  
DR. P. MANDAL :  
SHRI N. R. LASKAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a diplomatic bag marked 'A' and containing valuable con-

fidential documents sent by an Indian Mission from a Communist country was lost on the 15th September, 1969, owing to the carelessness on the part of the people responsible for its safe custody and lack of security arrangements at the Airport ;

(b) whether it is also a fact that a Security Officer of the External Affairs Ministry, who happened to be at the Palam airport then, saw the bag and took it to the Ministry ; if so, the name of the Officer ;

(c) whether incidents of a similar nature have happened before and if so, when and how many ; and

(d) the reasons why Government doesn't engage a professional cadre of Couriers to do the job to ensure safety of confidential documents ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAI SINGH) : (a) and (b). No, Sir. There was no loss but in the course of a surprise check carried out to test efficiency of security arrangements, one bag was taken into custody at the airport. As there was effective alertness, the bag was released and despatched to its destination.

(c) No, Sir.

(d) In view of the existing satisfactory arrangements for the transmission of diplomatic bags to Indian Missions abroad with the flights of national carriers viz., Air India and the Indian Airlines, Government does not consider it necessary to engage a cadre of couriers for all the 109 Missions abroad.

#### Treatment Meted out to Indian Delegates at Rabat

464. SHRI BABURAO PATEL :  
SHRI CHENGALRAYA NAIDU :  
SHRI YAMUNA PRASAD  
MANDAL :  
SHRI S. K. SAMBANDHAN :  
SHRI PREM CHAND VERMA :  
SHRI P. C. ADICHAN :  
SHRI N. R. DEOGHARE :  
SHRI N. R. LASKAR :  
SHRI ONKAR LAL BERWA :  
SHRI SHASHI BHUSHAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that members of

the Indian delegation to the Rabat Summit were ill-treated by the Moroccan authorities by cutting out water supply of their residence, by not giving them food in time, by making them drive 90 km to Casablanca to catch a scheduled flight instead of giving them an air-craft to Paris as promised earlier ;

(b) whether it is also a fact that the drivers attached to the Indian delegation would not even drive the members out of the Villa under the pretext of no orders ;

(c) the total cost to Government of the delegation sent to Rabat including airfare ;

(d) the reasons why members of the delegation did not reveal the shabby treatment meted out to them by the Moroccan authorities in Rabat itself ; and

(e) whether Government have protested about this and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). No, Sir.

(c) Rs. 49,705.81.

(d) and (e). Does not arise.

#### Manhandling of Indian Diplomat in Hongkong

465. SHRI BABURAO PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Shri L. T. Pudaite, a diplomat attached to Indian Mission in Hong Kong, was caught pick-pocketing in a bus by the Police, stripped naked and searched by a British officer ;

(b) whether it is also a fact that this incident took place because Shri Pudaite, a Mizo, looks more like China man than an Indian ;

(c) the reasons why Government cannot avoid such incidents by selecting diplomats with characteristic Indian faces and features ; and

(d) whether a protest has been lodged with the British authorities and if so, with what result ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Shri L.T Pudaite, a third secretary in the Indian Commission in Hong kong was

taken to a police station on totally unfounded charges of pickpocketing and subjected to a search due to mistaken identity and language difficulties.

(c) Considering the variety of racial features among the people of India, those of the Indian diplomat in question are as characteristically Indian as any others.

(d) Yes, Sir. The British Govt. have expressed regret over the incident and have accepted that the treatment received by Shri Pudaite was inconsistent with the courtesies due to him on account of his status. In view of this the Government of India have decided to treat the matter as closed.

#### Visit of 'Al Fatah' Delegation

466. SHRI BABURAO PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total amount of money by way of purses given to the 3-member Al Fatah delegation during their recent visit to India ; names of individuals and organisations that presented the purses ; total cost to Government for extending hospitality to the delegation ;

(b) whether it is a fact that Government is likely to allow the Al Fatah members to open offices in India and recruit volunteers for this movement ;

(c) if so, whether Government's open encouragement is in keeping with our non-alignment policy and the principle of non-violence practised by us ;

(d) whether Government have realized that Al Fatah branches in India might soon throw our law and order situation into jeopardy ; and

(e) whether one of the Al Fatah members had already declared his intention of trading guerillas in Kashmir to fight against India ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India are not aware of the exact amount of money presented to the Members of the Al Fatah Delegation during their recent visit to India. The Government of India have no information regarding the names of individuals and organisations that presented the purses. No expenditure was